

Minutes of Exim Facilitation Committee (EFC) meeting No. 03/AM-19 dated 21.06.2018 for import of restricted items

Meeting No. 03 of AM-19 of EXIM Facilitation Committee (EFC) was held on 21.06.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Markand Pathak, Asst. Wireless Adviser, DoT
- (ii) Shri Yogesh Kumar Sharma, Engineer, DoT (WPC)
- (iii) Shri Nand Lal, Consultant, DIPP
- (iv) Shri S.K. Bhatnagar, Dy. Industrial Adviser
- (v) Dr. Anup Kainthola, QI(Trade), DAHD&F
- (vi) Shri S.P. Roy, Jt.DGFT, DGFT
- (vii) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (viii) Shri Abdul Saidiq Khan, FTDO, DGFT

3. The Chairman at the onset, informed the Committee that hence forth applicants will forward their applications on email to DGFT and the same after having been examined, will be forwarded to the concerned Divisions in the line Ministries/ Departments. Accordingly, **each Committee Member, must indicate furnish information at import-dgft@nic.in the name, designation, email.id and telephone number of the concerned authority to whom these emails/applications are to be forwarded for seeking comments/ NOC.**

4. The Committee was further informed that while in the last meeting it had decided to reject applications which were seeking import authorizations for live birds/ fishes (ornamental) / tortoise etc, many of these applicants have since represented. The Committee accordingly, having examined these representations decided to restore these applications for its consideration. Accordingly, total number of cases considered in the meeting was 308. The Committee approved 50 cases, rejected 08 cases, closed 03 cases & deferred 247 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated..

5. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016.
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from DAHD&F on 18.03.16 and 11.11.16
3.	M/s. Sagawadi Education &	22.08.16	3770 nos of	251.08	Rejected as the applicant is not

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	Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC		Breed Bovine Embryos		responding to the queries of DAHD&F.
4.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MOEF&CC(WL) on 07.12.16.
5	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MoEF&CC (WL) on 15.12.16
6	M/s. Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicu gana Pacos), 1nos of Llama(Illama glama), 1nos of Mandrill Monkey(Ma ndrillus Sphnix), 5 nos of Lemur(Lemu r catta) and 1no. of Cassowary (casuarius bennetti)	8,777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016
7	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali -Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
8	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
9	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from DAHD&F on 13.01.2017 MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.17 has sought information from the firm.
10	M/s. Hidden Streams, Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC	05.04.17	4 nos of Kangal Puppies	1.12	Rejected as the applicant is not responding to the queries of DAHD&F.
11	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.07.2017. Again sent for comments on 27.10.2017
12	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Representative of DAHD&F informed that in this case license is not required from DGFT. Import permit is required from DAHD&F. Accordingly, the committee

13	M/s. Jose Maria Telleria, Manali , H.P. 01/53/8/0135/AM18/J-4/IC	28.04.17	1 Pet Dog	Nil	decided to close the case. Rejected as the applicant is not responding to the queries of DAHD&F.
14	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos of Bovines Sexed Semen-HF	15.29	Comments sought from DAHD&F on 01.06.2017
15	M/s. Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	04.05.17	4 nos of Grant Zebras	--	Comments sought from DAHD&F on 12.05.17. Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
16	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir100%	257.00	DAHD&F vide OM dated 19.07.2017 has sought information from the firm. Since, the firm is not responding, the committee decided that if no response from the firm is received by next EFC meeting, the case will be rejected.
17	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from DAHD&F 06.07.2017. The committee decided to examine the case on file.
18	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventiona l Semen of the Bulls	68.05	DAHD&F vide letter dated 06.07.2017 has sought information from the firm. Since, the firm is not responding, the committee decided that if no response from the firm is received by next EFC meeting, the case will be rejected.
19	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from DAHD&F 20.06.2017
20	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM dated 19.07.2017 has sought information from the applicant Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 01.09.2017
21	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/462/AM18/M-8/IC	06.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
22	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
23	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought from the firm on 28.07.17.
24	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.07.17	Pet Dog	.59	Comments sought from DAHD&F on 21.07.2017. Since, the firm is not responding, the committee decided that if no response from the firm is received by next EFC meeting, the case will be rejected.
25	M/s. Curator Indira Gandhi	09.08.17	10:10 NOS.	Nil	Recommended by DAHD&F vide

	Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC		of Greater Flamingos (Phoenicopte rus Roseus)		OM No. 110-106/2017 (NF-T) dated 14.09.2017
					Comments sought from MoEF&CC(WL)
26	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P- 14/IC	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110- 122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
27	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S- 49/IC	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110- 108/2017 (NF-T) dated 26.10.2017 has sought certain information from the firm.
28	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	01.09.17	3500 Nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 04.09.2017
29	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D- 18/IC	04.09.17	2 Nos. of Parrots (macaw)	.10	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 29.06.16 MoEF&CC(WL) vide OM No. 3- 74/2017/WL dated 05.01.2018 has sought information from the communicated to the firm on 15.02.2018
30	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.09.17 Comments sought from MoEF&CC on 26.04.2018
31	M/s Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500 Nos. Cartons of Birds Eggs in shell , Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F Vide OM No. 110- 122/2017(NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
32	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from DAHD&F on 31.10.17
33	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from DAHD&F on 01.11.2017
34	M/s. Rattandeeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110- 116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018.

					The same has been sent of DAHD&F.
35	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 nos of Ornamental Fish	19.95	Comments sought from DAHD&F on 30.11.2017 DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has pointed out that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The firm has been intimated.
36	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	Comments sought from DAHD&F and MOEF&CC (WL) on 30.11.2017 MOEF&CC (WL). DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has informed that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The same has been conveyed to the firm.
37	M/s. Sheetal Negi USA 01/53/162/Misc/AM18/S-72/IC	04.12.17	01 Nos. of Pet Dog (Female)	NA	Rejected as the applicant is not responding to the queries of DAHD&F.
38	M/s. Vishal Enterprises, Surat 01/53/8/12734/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	Comments sought from DAHD&F on 12.12.2017
39	M/s. National Centre for Biological Science, (NCBS), Bangalore 01/53/8/12731/AM18/N-33/IC	07.12.17	Hover Fly and Eristalis Tenax Eggs/ Pupae	.40	DAHD&F vide OM No. 110-105/2016(NF-T) dated 05.02.2018 has informed that the subject item comes under D/o Entomology. The committee decided to examine the case on file.
40	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/IC	26.12.17	Ornamental Fish	30.76	Comments sought from DAHD&F on 23.01.2018
41	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/IC	08.01.18	5000 Nos. of Ornamental fishes	10.00	Comments sought from DAHD&F on 23.01.18
42	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Mice (5male & 5 female)	2.22	Comments sought from DAHD&F on 25.01.18
43	M/s. Wmmc India, New Delhi 01/53/8/17548/AM18/W-7/IC	19.01.18	1500 nos. of Purebred Boar Semen	42.75	Comments sought from DADH&F on 13.02.2018
44	Mrs. Veena Suresh Shetkar, Mumbai 01/53/8/19472/AM18/V-27/IC	06.02.18	01 no. of Indian Green Parrot	NA	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018 MoEF&CC vide OM no. 3-56/2018/WL dated 23.5.2018 has sought certain information from the firm.
45	M/s. Ashraf Hassan N.K. Ernakulam 01/53/8/1943/AM18/A-68/IC	06.02.18	12 Live birds (6 nos. Ara Macau	9.48	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 3.05.2018.

			06 nos. Ara Cihoroptera)		Comments sought form MoEF&CC on 16.02.2018
46	M/s. Auto Gas Energy India Ltd, Kerala 01/53/8/16872/AM18/A- 69/IC	09.02.18	500000 nos. of Nile Tilapia Fish	10.00	Comments sought from DADH&F on 13.02.2018
47	M/s. Jai Research Foundation, Gujarat 01/53/8/20028/AM18/J-23/IC	09.02.18	600 Nos. of fish embryo	.36	Comments sought from DAHD&F on 14.03.2018
48	M/s. Varun Kuttaritunary, Kerala 01/53/8/20524/AM18/V-30/IC	13.02.18	543000 Nos. of Ornamental Fishes	60.00	Comments sought from DAHD&F on 20.02.2018
49	M/s. Ian Thomas Johnstone, Jaipur 01/53/8/24240/AM18/I-33/IC	14.03.18	01 no. of Pet Dog	NA	DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 04.05.18 has sought information from the firm.
50	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.18
51	M/s. Huzefa International, Panvel 01/53/8/21334/AM18/H-27/IC	21.02.18	02 Nos. of pet Rabbits	Nil	Approved as recommended by DAHD&F vide OM No. 110- 104/2016 (NF-T) dated 04.05.2018
RA Mumbai may issue the import authorization to the applicant for import of 02 Nos. of pet Rabbits from UAE for a CIF value Rs. NIL) subject to the conditions mentioned in the by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 04.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
52	M/s. King & Queen, Chennai 01/53/8/21543/AM18/K-19/IC	21.02.18	1,90,000 Live Ornamental Fish	64.00	Comments sought from DAHD&F on 12.04.2018
53	M/s. Modern Pet Centre, Kolkata 01/53/8/22702/AM18/M-44 /IC	28.02.18	1377000 Nos. of Ornamental Fishes	56.34	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 28.05.18
RA Kolkata may issue the import authorization to the applicant for import of 13,77,000 Nos. of Ornamental Fish from GCA for a CIF value Rs. 56,34,375/- (USD 90,150) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 28.05.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
54	M/s. Modern Pet Centre, Kolkata 01/53/8/22706/AM18/M-43/IC	28.02.18	5000 Nos. of Exotic Red Ear Slider Turtle	7.82	Comments sought from DAHD&F on 09.03.18
55	M/s. M.J.Enterprisses, Chennai 01/53/162/Misc/AM18/M-51/IC	13.03.18	21,94,000 Nos. of Ornamental Fishes	86.51	Approved as recommended by DAHD&F vide OM No. 110- 103/2016 (NF-T) dated 28.05.18
RA Chennai may issue the import authorization to the applicant for import of 21,94,000 Nos. of Ornamental Fish (as ANF-2M) from GCA for a CIF value Rs. 86,51,610/- (USD 1,30,887) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 28.05.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
56	M/s. Koifish India Nishikigoi , Channai	14.03.18	60,000 Nos. of	139.75	Approved as recommended by DAHD&F vide OM No. 110-

	01/53/8/24280/AM18/K-21/IC		Ornamental Fishes		103/2016 (NF-T) dated 28.05.18	
RA Chennai may issue the import authorization to the applicant for import of 60,000 Nos. of Ornamental Fish (as per ANF-2M) from Japan for a CIF value Rs. 1,39,75,000/- (USD 2,15,000) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 28.05.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.						
57	M/s. Jai Research Foundation , Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Comments sought from DAHD&F dated 19.03.2018. The committee decided to seek utility of 128 Nos. of Beagle Dogs from the applicant.	
58	M/s. Visual Romance, Kerala 01/53/8/24799/AM18/V-34/IC	19.03.18	130 Nos. of Ovine-Live Sheeps	81.96	Approved as recommended by DAHD&F vide OM No. 110-108/2016 (NF-T) dated 29.06.2018	
RA Trivandrum may issue the import authorization to the applicant for import of 130 Nos. of Ovine-Live Sheeps (Naomi Awassi Breed) from UAE for a CIF value Rs. 81,96,342/- (USD 1,24,187) subject to the conditions mentioned in the DAHD&F OM No. 110-108/2016 (NF-T) dated 29.06.2018 subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.						
59	M/s. L.S. Aquarium, Chennai 01/53/8/24802/AM18/L-16/IC	20.03.18	3,84,200 Nos. of Ornamental Fishes	207.65	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 28.05.18	
RA Chennai may issue the import authorization to the applicant for import of 3,84,200 Nos. of Ornamental Fishes (as per annexure to ANF-2M) from Singapore, Malaysia, Thailand, Indonesia and Japan for a CIF value Rs. 2,07,65,000/- (USD 3,17,508) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 28.05.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.						
60	M/s. Lupin Ltd, Mumbai 01/53/8/24945/AM19/L-1/IC	21.03.18	1344 nos. of Mice (males & females)	1084.3	Comments sought from DAHD&F on 12.04.2018.	
61	M/s. A Mart, Mumbai 01/53/8/25561/AM19/A-3/IC	23.03.18	100000 nos. of Ornamental Fish	1100.4	Comments sought from DAHD&F on 10.4.2018	
62	M/s. Brij M. Singh, USA 01/53/8/26089/AM19/B-3/IC	28.03.18	1 No. of Dog	NA	Comments sought from DAHD&F on 10.4.2018. In the meeting, the representative of DAHD&F informed that the applicant has not submitted the pet book. Accordingly, the committee decided to reject the case.	
63	M/s. Vidhan Sales. Nagpur 01/53/162/Misc/AM19/V-1/IC	05.04.18	8,47,000 Nos. of Live Ornamental Fishes	101.24	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 28.05.18	
RA Nagpur may issue the import authorization to the applicant for import of 8,47,000 Nos. of Live Ornamental Fishes (as per ANF-2M) from GCA for a CIF value Rs. 1,01,24,116/- (USD 1,48,199) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 28.05.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur.						
64	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/26705/M-1/AM19/IC	05.04.18	35000 Nos. of ornamental Fish	30.00	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 23.05.18	
RA Chennai may issue the import authorization to the applicant for import of 35,000 Nos. of Ornamental Fishes from Thailand, Singapore, Malaysia, Sri Lanka, Vietnam, South Africa for a CIF value Rs. 30,00,000/- (USD 46,140) subject						

to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 23.05.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

65	Dr. Shree Mulay, Canada 01/53/162/Misc/AM19/D-8/IC	11.04.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F dated 05.05.2018. The representative of DAHD&F informed that the applicant has not submitted the pet book. Accordingly, the committee decided to reject the case.
66	M/s. P&P Fish Factory India, Chennai 01/53/8/27998/AM19/P-2/IC	17.04.18	2200000 Qty. of Ornamental Fishes	298.18	Comments sought from DAHD&F dated 26.04.2018
67	M/s. New Aqua Palace, Chennai 01/53/8/28360/AM19/N-1/IC	18.04.18	693,000 Nos. of Ornamental Fish	131.9	Comments sought from DAHD&F dated 26.04.2018
68	M/s. Indian Institute of Science, Bangalore 01/53/8/28123/AM19/I-3/IC	18.04.18	14 nos. of Mice (male and female) 124 nos. of Drosophila	1.21	Approved for 14 Nos. of mice as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 28.05.2018. For Drosophila, DAHD&F has suggested to seek comments from Entomology department of Ministry of Agriculture & Farmers Welfare.

RA Bangalore may issue the import authorization to the applicant for import of 14 nos. of) Mice (as per annexure to DAHD&F OM No. 110-105/2016 (NF-T) dated 28.05.2018) from USA for R&D purpose for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 28.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

69	M/s. The Colors Chennai 01/53/8/28567/AM19/T-5/IC	20.04.18	165000 Nos. of Ornamental Fish	71.37	Comments sought from DAHD&F dated 08.05.2018
70	M/s. Pet Links, Pune 01/53/8/29033/AM19/P-4/IC	26.04.18	460000 Nos. of Ornamental Fishes	46.00	Comments sought from DAHD&F on 02.05.18
71	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	Comments sought from DAHD&F on 25.05.2018
72	Mr.Sathyajit Radhakrishnan, Bangalore 01/53/162/Misc/AM19/S-9/IC	27.04.18	01 No. of Pet Dog	.05	DAHD&F vide OM No. 110-104/2016 (NF-T) dated 25.05.18 has sought information from the firm.
73	M/s. The Other Aquarist, Villupuram 01/53/8/29369/AM19/T-6/IC	01.05.18	302500 Nos. of Live ornamental Fish	46.00	Comments sought from DAHD&F dated 02.05.2018
74	M/s. Nanoli Stud & Agricultural Farms, Mumbai 01/53/8/29575/AM19/N-3/IC	03.05.18	01 no. of Stallion & 03 Nos. of Broodmares	314.50	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 29.06.18

CLA New Delhi may issue the import authorization to the applicant for import of (i) 01 No. of Stallion and (ii) 03 Nos. of Broodmares from Germany, New Zealand, Austria, UK, Canada, Ireland, USA, UAE, for a CIF value Rs. 3,14,50,000/- (Euro 3,70,000) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016 (NF-T) dated

29.06.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

75	M/s. Prashant N. Gunjalkar, Mumbai 01/53/8/29498/AM19/P-7/IC	03.05.18	10 Nos. of Riding Horse	45.00	DAHD&F vide OM dated 29.06.18 has sought certain information from the firm.
76	M/s. Glenmark Pharmaceuticals Ltd, Mumbai 01/53/8/29689/AM19/G-4/IC	04.05.18	192 Nos. of Rats & Mice	55.88	Approved as recommended by DAHD&F vide OM No. 110- 105/2016 (NF-T) dated 29.06.16
RA Mumbai may issue the import authorization to the applicant for import of 192 Nos. of live mice and rats (as per ANF-2M) from USA for R&D purpose for a CIF value Rs. 55,88,335.20/- (USD 63,984.06) subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 29.06.16 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
77	M/s. Kirat Singh Nagra, New Delhi 01/53/8/29848/AM19/K-3/IC	04.05.18	09 Nos. of Riding Horse	91.80	Approved as recommended by DAHD&F vide OM No. 110- 102/2016-(NF-T) dated 29.06.18
CLA New Delhi may issue the import authorization to the applicant for import of 09 Nos. of riding horses from Germany, Italy, France, Spain, Netherlands, Austria, UK, Ireland, Luxemburg, Scotland, Australia for a CIF value Rs. 91,80,000/- (Euro 1,08,000) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016-(NF-T) dated 29.06.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
78	M/s. Alzaim International Exports LLP, Kerala 01/53/8/29742/AM19/A-12/IC	04.05.18	10000000 No. of Live Milky Fish Fry	28.77	Comments sought from DAHD&F on 25.05.2018
79	M/s. Shitij Khurana, Delhi 01/53/8/31241/AM19/S-24/IC	12.05.18	02 Dogs	.70	Comments sought from DAHD&F on 25.05.2018. The representative of DAHD&F informed that the applicant has not submitted the pet book. Accordingly, the committee decided to reject the case.
80	M/s. Track Supreme Stud, Chandigarh 01/53/8/31671/AM19/T-11/IC	23.05.18	01 no. of Stalion (male) 02 Nos. of Broodmares (female)	55.00	Comments sought from DAHD&F on 05.06.2018
81	M/s. Laura Kathryn Roemkens & Romeken Martin, Gurgaon 01/53/8/31890/AM19/L-3/IC	24.05.18	02 Nos. of Cats (males)	.20	Comments sought from DAHD&F on 04.06.2018
82	M/s. Ranjan Banerji Bangaluru 01/53/8/30658/AM19/R-8/IC	25.05.18	01 no. of Dog	.005	Comments sought from DAHD&F on 25.05.2018
83	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments sought from DAHD&F on 04.05.2018
84	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/32083/AM19/I-4/IC	28.05.18	06 Nos. of Mice	.5	Comments sought from DAHD&F on 05.06.2018
85	M/s. Institute of Microbial Technology Chandigarh	01.06.18	42 Nos. of Mice	17.32	Comments sought from DAHD&F on 07.06.2018

	01/53/32965/AM19/I-6/IC				
86	M/s. Rishabh Dixit, Ghaziabad 01/53/8/32962/AM19/R-9/IC	01.06.18	Ornamental Fishs	73.60	Comments sought from DAHD&F on 07.06.2018
87	M/s. Council of Scientific and Industrial Research, Jammu 01/53/8/32959/AM19/C-5/IC	01.06.18	45 Nos. of Mice (male) and 55 Nos. of Mice (Female)	123.29	Comments sought from DAHD&F on 13.06.2018
88	M/s. Institute of Life Sciences, Bhubaneswar 01/53/8/33125/AM19/I-5/IC	04.06.18	24 Nos. of Mice	Nil	Comments sought from DAHD&F on 13.06.2018
89	M/s. Abhishek Chorpra, Delhi 01/53/8/33229/AM19/A-15/IC	05.06.18	06 Nos. of Riding Horses	61.20	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 29.06.16
CLA New Delhi may issue the import authorization to the applicant for import of 06 Nos. of riding horses (03 Geldings, 02 Mares and 01 Stallion) from Germany, Italy, France, Spain, Netherlands, Austria, UK, Ireland, Luxemburg, Scotland, Australia for a CIF value Rs. 61,20,000/- (Euro 7,200) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016 (NF-T) dated 29.06.16 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
90	M/s. Shree Aquarium Chennai 01/53/8/33205/AM19/S-28/IC	05.06.18	Ornamental Fish	86.51	Comments sought from DAHD&F on 12.06.2018
91	M/s. National Institute of Immunology, New Delhi 01/53/8/33141/AM18/N-5/IC	05.06.18	04 Female & 04 Male Live Mice	1.64	Comments sought from DAHD&F on 12.06.2018
92	M/s. National Institute of Immunolg, New Delhi 01/53/8/33143/AM18/N-6/IC	05.06.18	16 Nos. each of Live Mice (Female & Males)	6.77	Comments sought from DAHD&F on 12.06.2018
93	M/s. National Institute of Immunolg, New Delhi 01/53/8/33144/AM18/N-7/IC	05.06.18	10Nos. of Live Mice & 20 Nos. of Live Mice Males	.11	Comments sought from DAHD&F on 12.06.2018
94	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/33681/AM19/G-13/IC	09.06.18	400 Nos. of Rats (male & female) and 200Nos. of Mice female	119.38	Comments sought from DAHD&F on 13.06.2018
95	Qualitat Products Products (India), Chandigarh 01/53/8/660/AM17/Q-2/IC	12.09.16	23,500 Vials of Bovine Semen	79.93	Approved as recommended by DAHD&F vide OM No. 110-114/2017 (NF-T) dated 08.06.2018
RA Chandigarh may issue the import authorization to the applicant for import of 25000 numbers of Bovine Semen (17675 nos. of HF breed and 7325 nos. of jersey breed) from USA for a CIF value Rs.79,93,352.93/- (USD 122861.25) subject to the conditions mentioned in the DAHD&F OM No. 110-114/2017 (NF-T) dated 08.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
96	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17

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			cut/multi cut/ Shreds)		have informed that the application is under process.
97	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
98	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17 Comments sought from MOEF&CC on 02.01.2017
99	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017
100	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	08.03.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	Approved as recommended by DIPP vide OM No. 9/19/2017-TSW/ dated 11.06.2018 and MoEF&CC vide OM No. 23/11/2018 dated 03.05.18
RA Rajkot may issue the import authorization to the applicant for import of 1200 MT Rubber Scrap of Tube, Tyre Conveyor Belt etc. from GCA for manufacture of crump rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23/11/2018-HSMD dated 03.05.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
101	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments clarification on 20.03.2017
102	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015

103	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/R eplacement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015 clarification sought from MoEF&CC
104	M/s. Sundaram Industries P. Ltd Chennai 01/53/8/7278/AM18/S-63/IC	25.10.17	750 MT of Used Industrial Solid Tyres	199.50	Recommended by DIPP vide OM No. 9/1/2018-TSW dated 21.02.2018 Comments sought from MoEF&CC on 12.02.18
105	M/s. Shrem Airport Hotels P. Ltd, Mumbai 01/53/8/162/Misc/AM18/S-79/IC	26.12.17	2000 MT of Lime Stone Block	270.00	Comments sought from M/o Mines on 4.1.2018 DIPP vide OM dated P-47012/B/2018-TSW dated 15.1.2018 has conveyed that comments of D/o Tourism may be obtained in the matter. Comments sought from M/o. Tourism. Ministry of Tourism vide OM No. HRACC(Misc)/2017-H&R dated 23.04.2018 has informed that they have no comments to offer in the matter.
106	M/s. Sun Minerals Madagascar, Bangalore 01/53/162/Misc/AM18/S-78/IC	26.12.17	3000 Qty of Labradorite Granite Blocks of Assorted Sizes	610.47	Comments sought from M/o Mines vide OM dated 04.01.2018 DIPP vide OM No. P-47012/4/2018-TSW dated 17.01.2018 has informed that the company is trader and in ANF-1, firm has mentioned Merchant Exporter therefore, DIPP is not concerned for trading activity.
107	M/s. Jyoti Industries, Nanded , Maharashtra 01/53/8/17146/AM18/J-21/IC	09.02.18	2000 MT of Scrap of Waste Rubber Tyres in shredded or 1 cut or 2 cut or 3 cut and scrap of waste rubber tube	45.50	DIPP vide OM No. 9/6/2018-TSW dated 01.03.2018 has sought information from the firm. Comments sought from MoEF&CC on 16.02.2018
108	M/s. Gorakhnath Bricks Industries, Khandwa Madhya Pradesh 01/53/20011/AM18/G-42/IC	09.02.18	Scrap Shredded/Cu t Tyres	153.48	DIPP vide OM No. 9/15/2018 dated 05.04.2018 has sought information from the firm. conveyed to the firm on 12.04.2018 Comments sought from MoEF&CC on 14.03.2018
109	M/s. Eastman Reclamations, Kathua (J&K)	20.02.18	4500 MTs. of Used	225.00	Recommended by DIPP vide OM No. 9/14/2018 dated 05.04.2018

	01/53/8/21080/AM18/E-20/IC		Rubber Tyres Scrap/ Tubes Scrap		Comments sought from DIPP & MoEF&CC on 14.02.2018
110	M/s. Markap Resources Pvt. Ltd, Delhi 01/53/8/22781/AM18/M-47/IC	07.03.18	15000 MT of Used Rubber Tyres Scrap	346.50	Recommended by DIPP vide letter No. 9/12/2018-TSW dated 3.05.2018 Comments sought from MoEF&CC on 09.03.18
111	M/s. Pilot Industrieis Ltd, Delhi 01/53/8/24651/AM18/P-38/IC	19.03.18	5000 MTs of Lead Scrap Drain Batteries "RAINS"	NA	DIPP vide OM No. 9/13/17-TSW/23 dated 25.5.2018 has sought certain information from the firm.
112	M/s. Sagitta, Mumbai 01/53/8/26230/AM19/S-4/IC	04.04.18	15000 MTs. of Used Rubber Tyre	780.00	Recommended by DIPP vide letter No. 9/19/2018-TSW dated 1.5.2018. Comments sought from MoEF & CC on 10.4.2018
113	M/s. Icon Industries, Bhilai, Chhattisgarh, 01/53/8/27647/AM19/I-1/IC	13.04.18	30000 MTs of Used Rubber Tyre with Multiple Cut	1365.0	DIPP vide letter No. 9/24/2018-TSW dated 3.5.2018 has sought certain information from the firm. Comments sought from MoEF&CC dated 23.04.2018
114	M/s. Electronica Tungsten Ltd, Nashik 01/53/8/28679/AM19/E-6/IC	23.04.18	20 MT of Tungsten Wasted and Scrap	290.45	DIPP vide OM No. 9/26/2018-TSW dated 18.05.2018 has suggested to seek comments from Deity /MoEF&CC
115	M/s. Sreemr Eco Green Industries P. Ltd, Hyderabad 01/53/8/30122/AM19/S-14/IC	09.05.18	50000 MT of old and used rubber tyre	3300.00	Approved as recommended by MoEF&CC vide OM No. 23-134/2013-HSMD dated 13.06.18 and DIPP vide OM No 9/29/2018-TSW dated 17.05.18
RA Hyderabad may issue the import authorization to the applicant for import of 15,000 MT of waste rubber tyres scrap (with multiple cuts /shreds/press baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-134/2013-HSMD dated 13.06.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad. Permission granted vide Sl. No. 117 of the minutes of EFC meeting No. 02/AM19 dated 24.05.2018 stands withdrawn.					
116	M/s. Citrine Resources P. Ltd, Mumbai 01/53/8/30127/AM19/C-2/IC	09.05.18	20000 MT of Old & Used Rubber Tyre	1320.0	Comments sought from MoEF&CC on 10.05.2018 DIPP vide OM No. 9/31/2018-TSW dated 07.06.2018 has sought information from the firm.
117	M/s. S & J Granulate Solutions P. Ltd, Mumbai 01/53/8/30133/AM19/S-16/IC	09.05.18	60000 MT of Old & Used Rubber Tyre	3960.0	Approved as recommended by DIPP vide OM No. 9/36/2018-TSW dated 16.05.2018 and MoEF&CC vide OM No. 5-19/2011-HSMD dated 13.06.2018.
RA Mumbai may issue the import authorization to the applicant for import of 20,000 MT of waste rubber tyres scrap (multiple cuts /shreds/press baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 5-19/2011-HSMD dated 13.06.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
118	M/s. Aradhya Eco Green Industries LLP, Mumbai 01/53/8/30132/AM19/A-10/IC	09.05.18	50000 MT of Old & Used Rubber Tyre	3300.0	Comments sought from MoEF&CC on 10.05.2018 DIPP vide OM No. 9/38/2018-TSW

					dated 07.06.2018 has sought information from the firm.
119	M/s. Horizon Reclaim (India) P.Ltd, Saharanpur 01/53/8/30268/AM19/H-8/IC	09.05.18	12000 MT of Old & Used Rubber Tyre	960.00	Recommended by DIPP for 8263 MT vide OM No. 9/34/2018-TSW dated 07.06.2018 Comments sought from MoEF&CC dated 11.05.2018
120	M/s. Shital Rubber, Ahmedabad 01/53/8/30267/AM19/S-18/IC	09.05.18	11000 MT of Old & Used Rubber Tyre	880.0	Comments sought from MoEF&CC on 11.05.2018 Recommended by DIPP vide OM No. 9/32/2018-TSW dated 18.05.2018
121	M/s. Sri Eshwar Rubber Crumbs, Srikakulam 01/53/8/29433/AM19/S-10/IC	02.05.18	5000 MTs. of Used Rubber Tyres	227.50	Approved as recommended by DIPP vide OM No. 9/30/2018-TSW dated 16.05.2018 and MoEF&CC vide OM No. 23-135/2014-HSMD dated 18.06.2018

RA Visakhapatnam may issue the import authorization to the applicant for import of 5000 MT of old & used rubber tyres with cut (shredded/baled press) for manufacture crumb rubber from GCA for a CIF value Rs. 2,27,50,000/- (USD 3,50,000) subject to the conditions mentioned in the MoEF&CC OM No. 23-135/2014-HSMD dated 18.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Visakhapatnam.

122	M/s. Pahwa Manufacturers, Sitapur 01/53/8/30189/AM19/P-8/IC	10.05.18	40.0 Lacs Pcs. Of Primers & 10.0 Lacs Pcs. Of plastic cases without primer	70.84	Comments sought from DIPP 05.06.2018
123	M/s. Bindal Smelting P. Ltd, New Delhi 01/53/8/30608/AM19/B-9/IC	14.05.18	6000 MT. Of Lead Battery Plates	6015.6	DIPP vide OM No. 9/40/2018-TSW dated 26.05.2018 has sought certain information from the firm. The firm vide letter dated 11.06.2018 has submitted their reply to DIPP. Recommended by MoEF&CC vide OM No. 23-29/2009-HSMD dated 17.05.2018
124	M/s. Marudhar Industries Ltd, Ahmedabad 01/53/8/30730/AM19/M-6/IC	15.05.18	44000 Kgs. OF aluminum Scrap	17.68	Comments sought from DIPP & MoEF & CCon 05.06.2018
125	M/s. Reliance Industries Ltd, Mumbai 01/53/8/30547/AM19/R-8/IC	15.05.18	2000 MT of Granulated Seed Sludge	700.0	Approved as recommended by DIPP vide OM No. 9/45/2018-TSW dated 14.06.18

RA Mumbai may issue the import authorization to the applicant for import of 2000 MT of Granulated Seed Sludge (1200 MT for Dahej Unit and 800 MT for Hazira unit) from GCA for a CIF value Rs. 7,00,00,000/- (USD 10,49,475) subject to the conditions mentioned in the DIPP OM No. 9/45/2018-TSW dated 14.06.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

126	M/s APL Metals Ltd, Kolkata 01/53/8/31456/AM19/A-14/IC	21.05.18	5000 MT of Lead Scrap	5002.4	Comments sought from DIPP and MoEF&CC on 29.05.2018
127	M/s. S.E. Power Ltd Vadodara	21.05.18	4000 MT of Used Rubber	211.2	Comments sought from DIPP & MoEF&CC on 13.06.2018

	01/53/8/31348/AM19/S-25/IC		TYRE SCRAP/PAI RING /RUBBER TUBE SCRAP (MULTIPLE CUTS/SHR EDS/PRESS BALED)		
128	M/s. Green Rubber Industries, Delhi 01/53/8/33160/AM19/G-11/IC	06.06.18	15000 MT of old & used rubber tyres	828.0	DIPP vide OM No. 9/46/2018-TSW dated 12.06.18 has sought information from the firm. Recommended by MoEF&CC vide OM No. 23-229/2014-HSMD dated 21.05.2018
129	M/s. Mumbai Fabrics P. Ltd, Mumbai 01/53/8/33530/AM19/M-9/IC	09.06.18	99000 MT of Old & Used Tyres Scrap	108.9	Approved as recommended by DIPP vide OM No. 9/51/2018-TSW dated 19.06.18 and MoEF&CC vide OM No. 23-73/2013-HSMD dated 13.06.2018
RA Mumbai may issue the import authorization to the applicant for import of 38,000 MT of old & used tyres scrap in press baled/multicuts/shredded/one cut form in bags or loose form in containers or bulk for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-73/2013-HSMD dated 13.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
130	M/s. Navkar Industrieis, Telangana 01/53/8/34008/AM19/N-9/IC	12.06.18	5000 MT of Used Rubber Tyres Scrap	221.00	Comments sought from MoEF&CC on 13.06.2018 Recommended by DIPP vide OM No. 7(50)/2018-TSW dated-TSW dated 18.06.2018
131	M/s. Valmerk Rubber Industries, Sriganganagar 01/53/8/33922/AM19/V-11/IC	12.06.18	20000 MT of Used Rubber Tyres Scrap	884.00	Approved as recommended by DIPP vide OM No. 9/49/2018-TSW dated 18.06.2018 and MoEF&CC vide OM No. 23-179/2015-HSMD dated 13.6.2018
RA Jaipur may issue the import authorization to the applicant for import of 19,700 MT of used rubber tyres scrap (with multiple cuts/shreds/pressed baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-179/2015-HSMD dated 13.6.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
132	M/s. Tinna Rubber & Infrastructure Ltd, New Delhi 01/53/8/34448/AM-19/T-12/IC	19.06.18	10,000 MT of Tyre Scrap	609.78	Approved as recommended by DIPP vide OM No. 9/27/2018-TSW dated 19.06.18 and MoEF&CC vide OM No. 5-22/2010-HSMD dated 13.06.2018
CLA New Delhi may issue the import authorization to the applicant for import of 5,000 MT of waste pneumatic tyres (with multiple cuts/shreds/press baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 5-22/2010-HSMD dated 13.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

133	M/s. A.P. Rubber Industries Haridwar 01/53/8/24764/AM18/A-61/IC	19.3.18	Request for enhancement of quantity from 400 MT to 3800 MT of Used Rubber Tyre Scrap with (Multiple Cuts Shreds/Press Baled)	Proportionate	Approved as recommended by DIPP vide OM No. 9/18/2018-TSW dated 10.04.2018 and MoEF&CC vide OM No. 23-91/2014-HSMD dated 13.06.2018
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RA Dehradun may enhance the quantity of the import item from 400 MT to 3600 MT of import authorization No. 6150000087 dated 14.05.18 with proportionate increase in CIF value issued to the applicant without any change in other terms and conditions of the said import authorization.

Part-3 Ministry of steel (MoS)

134	M/s. Shivam Hitech Steels P.Ltd, Unit-III, Chhatisgarh 01/53/8/25159/AM19/S-1/IC	21.03.18	500 MTs. of Titanium Waste & Scraps	500.00	M/o. Steel vide UO no. 2(7).2018 dated 23.5.2018 has sought certain information from the firm. Comments sought from MoEF&CC on 12.04.2018
135	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of Ferro Silicon Slag	72.16	Comments sought from M/o. Steel on 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm.
136	M/s. Sharp Ferro Alloys Ltd, New Delhi 01/53/28118/AM19/IC	18.04.18	25,000 MT of Ferro Manganese Slag	2851.00	The EFC in its meeting dated 24.05.18 had decided to examine the case on file. However, the matter was again discussed in the meeting dated 21.06.2018 and 22.06.18. The representative of M/o Steel informed that the firm may be granted import license for import of ferro manganese slag @ 550 Kgs per MT production of Silico Manganese Slag as per State Pollution Control Board Certificate. The firm has submitted that copy of Pollution Certificate from West Bengal Pollution Control Board showing production capacity of 4750 MT of Silico Manganese per month. Accordingly, the committee decided to approve the case.

CLA New Delhi may issue the import authorization to the applicant for import of 25,000 MT of Ferro Manganese Slag for production of Silico Manganese from Japan/South Korea for a CIF value of Rs. 28,51,20,000/- (USD 43,20,000) subject to actual user condition besides other usual conditions of import authorization.

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

137	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16 Comments awaited from MoEF&CC.
138	M/s. Meghmani Organics Ltd, Ahmedabad	31.03.16	170000 Kgs of Carbon	17.19	Comments sought from D/o C&PC on 06.04.16

	01/53/8/691/AM-16/M-78/IC		tetra chloride		Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16
139	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
140	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
141	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.05.16
142	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1 Trichloroethane	7.20	Comments sought from D/o C & PC on 04.07.16
143	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from C&PC and MOEF&CC on 24.10.16. A copy of application has been again sent to MoEF&CC.
144	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from D/o C & PC and MOEF&CC on 24.10.16, a copy of application has been again sent to MoEF&CC.
145	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016
146	M/s. Saarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
147	M/s. MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17
148	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17
149	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29.03.17
150	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEF&CC on 29.5.2017 DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals

151	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Comments sought from C&PC and MoEF&CC on 23.11.2017
152	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/16527/AM18/G-37/IC	08.01.18	300000 Kgs of Fluoro Polymer Scrap/ PTFE Scrap	120.00	Comments sought from C&PC and MoEF&CC and 16.02.2018
153	M/s. UPL Limited Mumbai 01/53/8/16839/AM18/U-3/IC	01.02.18	360000 kgs. of Carbon Tetra Chloride	201.60	C&PC vide OM No. C-II- 17014/1/2016-CHEM.II date 6.3.2018 has sought certain information from the firm. The same has been conveyed to the firm.
154	M/s. Hyper Plastics, Mumbai 01/53/8/20753/AM18/H-26/IC	16.02.18	75 MT OF EPS Block Plastic Scrap, 18 MT of Bopp Film Roll Waste, 18 MT of Polypropylene Plastic Scrap, 36 MT OF Polystyrene SDcrap & 36 MT OF ABS Moulding Scrap	14.27	Comments sought from C&PC and MoEF&CC 28.02.2018
155	M/s. M. G. Sales Corportation, Ahmedabad 01/53/8/23561/AM18/M-48/IC	08.3.18	01 MT of Titanium Powder	178.75	Comments sought from C&PC dated 27.03.2018
156	M/s. Saloni Coir P. Ltd, New Delhi 01/53/8/26091/AM19/S-3/IC	28.03.18	400MT of PU Foam Scrap	118.89	Comments sought from C&PC and MoEF&CC dated 16.04.2018
157	M/s. Desert Exim Jodhpur 01/53/8/27957/AM19/D-5/IC	17.04.18	1000 MT of Waste Nylon Rope	251.25	Comments sought from C&PC and MoEF&CC dated 26.04.2018
158	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR- 5021 (Emoty Tray)	4.50	Comments sought from C&PC and DIPP & MoEF&CC dated 17.05.2018
159	M/s. UPL Ltd, Mumbai 01/53/8/28917/AM19/U-1/IC	25.04.18	425000 Kgs. of Carbon Tetra Chloride	238.00	Comments sought from C&PC dated 08.05.2018
160	M/s. Bayer Vapi . P. Ltd, Gujarat 01/53/8/30407/AM19/B-7/IC	14.05.18	350 MT of Carbon Tera Chloride	178.50	Comments Sought from C&PC dated 17.05.2018 and MoEF&CC on 13.06.18

161	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018
162	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018
163	M/s. Heranba Industries Ltd, Gujarat 01/53/8/32696/AM19/H-13/IC	31.05.18	400000 Kgs Carbon Tetra Chloride	3.00	Comments sought from C&PC and MoEF&CC on 07.06.2018
164	M/s. SRF Ltd, New Delhi 01/53/8/29859/AM19/S-12/IC	04.05.18	300000 Kgs. of Nicotinmide/ Niacinamide 98.5%	1200	Comments sought from C&PC on 8.06.2018
165	M/s. SRF Ltd , New Delhi 01/53/8/29860/AM19/S-13/IC	04.05.18	300000 Kgs. of Nicotinamid e 99%	795.6	Comments sought from C&PC on 08.06.2018
166	M/s. SRF Ltd, New Delhi 01/53/8/30646/AM19/S-22/IC	15.05.18	300000 Kgs. Niacinamide	1428.0	Comments sought from C&PC on 13.06.2018
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
167	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm.
168	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E-Waste (Scrap of all Type of printed circuit boarda	60000.0	Comments sought from Deity, DIPP & MoEF on 20.02.2018. DIPP has informed that the matter does not concern to them.
169	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C-21/IC	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Comments sought from MoEF&CC & Deity on 30.11.2017

170	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MOEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Deity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm.
171	M/s. ADS Associates, New Delhi 01/53/8/14199/AM18/A-55/IC	18.12.17	1125 NOS. of Canon Copying Equipments Used Multifunction Devices & 125 Nos. of konika Minolta copying equipments used multifunction devices	89.64	Comments sought from Deity & MoEF&CC on 04.06.2018
172	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Deity 05.01.2018
173	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Deity and MoEF&CC(WL) on 18.04.2018
174	M/s. Delhi Photocopiers, Delhi 01/53/8/28006/AM18/D-6/IC	17.04.18	2550 Nos. of Old & Used Multifunction Devices	301.49	Comments sought from MoEF&CC dated 26.04.2018 Meity vide letter No. 16(6)/2018-IPHW dated 30.05.2018 has sought certain information from the firm.
175	M/s. Excel Digiprints, New Delhi 01/53/8/28005/AM18/E-5/IC	17.04.18	3000 nos. of Old & Used Multifunction Devices	396.60	Comments sought MoEF&CC dated 26.04.2018 Meity vide letter no. 16(5)/2018-IPHW dated 30.5.2018 has sought certain information from the firm.
176	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. Meity vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. The firm vide letter dated 06.06.2018 has submitted the reply to Meity.
177	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. Meity vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm.

			& Printers		
178	M/s. Gee Kay Computers, New Delhi 01/53/8/33226/AM19/G-12/IC	06.06.18	5000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working Condition)	680.0	Comments sought from Deity & MoEF&CC on 12.06.2018

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

179	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHLOROETHANE)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b. The same needs to be provided for further processing the case. MoEF has informed that views/NoC will be provided after registration under ODS Rules, 2000. MoEF&CC (O) vide e-mail dated 20.06.2018 has informed that registration application of enterprise under ODS Rules, has not been received till date.
180	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoromethane (Halon 1301 Gas) Recycled	183.40	Approved as recommended by MoEF&CC vide e-mail dated 21.06.18.

RA Mumbai may issue the import authorization to the applicant for import of 20,000 Kgs of Halon-1301(Recycled) from Bangladesh for a CIF value of Rs. 1,83,40,000/- (USD 2,80,000) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

181	M/s. Bharat Engineering Works, Mumbai 01/53/8/18405/AM18/B-22/IC	31.01.18	5 MT of Halon 1211 Bromo Chlorodifluoro Methane and 01 MT of Halon 1301 Bromo Trifluoro Methane	124.88	Approved as recommended by MoEF&CC(O) vide OM No. 11/5/2012-OC dated 24.05.2018.
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RA Mumbai may issue the import authorization to the applicant for import of 5 MT of Halon-1211 (Recycled) & 1 MT of Halon-1301 from USA for a CIF value of Rs. 1,24,88,800/- (USD 1,86,400) subject to the conditions mentioned in the MoEF&CC OM No. 11/5/2012-OC dated 24.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

182	M/s. Syngene International Ltd, Bangalore	08.02.18	60 nos. of Residual	6.25	Comments sought from MoEF&CC(O) & Pharma on
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	01/53/8/19341/AM18/S-86/IC		Solvent Mixture- Class 1 and 60 nos. of Residual Solvent Class 2- Mixture		16.02.2018.
183	M/s. Manali Petrochemicals Ltd, Chennai 01/53/8/20961/AM18/M-38/IC	29.02.18	800 MT of Dichloro Fluoro Ethane- HFCR-141B	1569.8	Approved as recommended by MoEF&CC vide e-mail dated 21.06.18.

RA Chennai may issue the import authorization to the applicant for import of 800 MT of HCFC-141b from China/USA/Japan/European Union for a CIF value of Rs. 15,69,86,400/- (USD 23,84,000) subject to as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

184	M/s. Cipla Ltd, Mumbai 01/53/162/Mics/AM18/C-30/IC	01.03.18	550 kgs. of Bromofluoro methane (BFM)	532.12	Comments sought from MoEF&CC (O) & D/o PHARMA on 14.3.2018. MoEF&CC (O) vide e-mail dated 20.06.2018 has informed that Ozone Cell vide OM dated 20.04.2018 requested DGFT to obtain clarification from M/s. Cipla Limited for seeking recommendation for import of 550 Kgs of Bromofluoromethane (for production of Fluticasone Propionate as feedstock), when the earlier recommendation for import of 400 Kgs was given by Ozone Cell on 23.02.2018 for feedstock use. Response from the firm is still awaited.
185	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/25952/AM19/G-1/IC	27.03.18	500 MT of R-142B (1-Chloro-1, 1-Difluoroethane)	2100.0	Approved as recommended by MoEF&CC(O) vide OM No.11/2/2018-OC dated 16.06.2018.

RA Vadodara may issue the import authorization to the applicant for import of 500 MT of R-142b for feedstock application from China for a CIF value of Rs. 21,00,00,000/- subject to the conditions mentioned in the MoEF&CC OM No. 11/2/2018-OC dated 16.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.

186	M/s. Hemani Industries Ltd, Mumbai 01/53/8/29932/AM19/H-10/IC	07.05.18	500. MT of Carbon Tetra Chloride	250.12	Comments sought from MoEF&CC(O) and D/o C & PC on 13.06.2018
187	M/s. Meghmani Organics Ltd, Ahmdabad 01/53/8/30470/AM19/M-4/IC	11.05.18	325000 Kgs. Of Carbon Tetra Chloride	162.58	Comments sought from MoEF&CC(O) and C&PC on 13.06.2018
188	M/s. Tagors Chemicals India P. Ltd, Chennai 01/53/8/31679/AM19/T-9/IC	23.05.18	325 MT of Carbon Tetra Chloride	162.5	Comments sought from MoEF&CC(O) and M/o Chemicals & PC on 08.06.2018

189	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. of Asahiklin AK-225	32.4	Comments sought from MoEF&CC(O) and C&PC on 04.06.2018
190	M/s. Lupin Ltd, Mumbai 01/53/8/32529/AM19/L-4/IC	30.05.18	02 cylinders of Bromofluoro methane	3.30	Comments sought from MoEF&CC(O) and C&PC on 07.06.2018
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
191	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016.
192	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
193	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3-12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Crate of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
194	M/s. Shri Renju Kurian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3-11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
195	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.17	3 Nos. of Taxidermy Animal Mounts	.27	MoEF&CC (WL) vide OM No. 3-10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland. The same has been conveyed on 15.02.2018
196	M/s. Bannerghatta Biological Park Bannerghatta, Bangalore 01/53/8/13524/AM1/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female	1.00	Comments sought from DAHD&F on 19.12.2017 Recommended by MoEF&CC(WL) vide OM No. 3-09/2018/WL dated 09.02.2018

			Eland		
197	M/s. Vidhan Sales, Nagpur 01/53/8/17363/AM18/V-25/IC	15.01.18	Stink Potturtle, Red eared slider turtles, western pond turtle and Peninsula Cooter Turtle	18.96	Comments sought from MoEF(WL) & DAHD&F on 25.01.18
198	M/s. Delta Exim Services, Thane 01/53/8/16077/AM18/D-28/IC	03.02.18	20 pairs of Burchelis Zebra & 20 pairs of Hippopotam us	40.00	Comments sought from MoEF&CC (WL) on 15.02.2018 AHD&F vide OM No. 110- 127/2018 (NF-T) dated 16.04.2018 has sought certain information from the firm. The same has been communicated to firm on 26.04.2018.
199	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/20345/AM18/I-28/IC	13.02.18	04 nos. of Grant' Zebra	NA	Recommended by AHD&F vide OM No. 110-118/2017 (NF-T) dated 10.04.2018 Comments sought from MoEF&CC (WL) on 20.02.2018
200	M/s. Delta Exim Services, Thane 01/53/8/21223/AM18/D-32/IC	20.02.18	20 Nos. Pairs of Giraffe	0106190 0	Comments sought from MoEF&CC (WL) on 14.03.2018. Recommended by DAHD&F vide OM No. 110-127/2018 (NF-T) dated 04.05.18
201	M/s. Modern Pet Centre, Kolkata 01/53/8/22704/AM18/M-41/ IC	28.02.18	3000 Pairs of Exotic Parakeets, Parrot, Macaws, Cockatoos Birds	59.84	Comments sought from MoEF&CC on 14.03.2018 Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 04.05.18
202	M/s. Adinath Veterinary Products .P. Ltd, Indore 01/53/8/25702/AM19/A-1/IC	26.03.18	02 Nos. of GUT 50 tele- injection applicator and related accessorise and 05 Nos. of GUT 50 Tranquilizin g and related	7.64	Approved as recommended by MoEF&CC(WL) vide OM No. 3- 49/2018/WL dated 25.05.2018

RA Indore may issue the import authorization to the applicant for import of 02 Nos. of GUT 50 Tele-Injection applicator with Accessories and 05 Nos. of GUT 50 Tranquilizing Gun with Accessories from Germany for a CIF value of Rs. 7,64,855/- (Euro 9327.50) subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-49/2018/WL dated 25.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant

and RA Indore.					
203	M/s. Hi Tech Advance Products, Indore 01/53/8/25944/AM19/H-1/IC	27.03.18	6 Set of Veterinary Equipment/Tranquilizer Equipment/C O2 Injection Rifle and Accessories	12.91	Approved as recommended by MoEF&CC(WL) vide OM No. 3-51/2018/WL dated 25.05.2018
RA Indore may issue the import authorization to the applicant for import of 06 Sets of Tranquilizer Equipment from Denmark for a CIF value of Rs. 12,91,473.40/- (Euro 15,797.84) subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-51/2018/WL dated 25.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
204	M/s. Hi Tech Advance Products, Indore 01/53/8/25945/AM19/H-2/IC	27.03.18	1 Set of Veterinary Equipment/Tranquilizer Equipment/C O2 Injection Rifle and Accessories	1.72	MoEF&CC(WL) vide OM No. 3-50/2018/WL dated 15.05.2018 has suggested to obtain the recommendation letter of the Chief Wildlife Wardens, Government of Uttar from the applicant for further consideration.
205	M/s. Shri Ridhiraj Singh, Jodhpur 01/53/8/26160/AM19/R-1/IC	03.04.18	03 Nos. of Taxidermy Animal Mounts	5.60	Comments sought from MoEF&CC (WL) dated 04.04.2018. MoEF&CC vide OM No. 3-44/2018/WL dated 01.05.2018 has asked the firm to obtain the recommendation of Chief Wildlife Warden, Government of Rajasthan.
206	Dr. T. P. Chowdhary, Hyderabad 01/53/8/26406/AM19/D-1/IC	03.04.18	18 Nos. of Taxidermy Animal Mounts	1.86	Comments sought from MoEF&CC (WL) dated 04.04.2018. MoEF&CC (WL) vide OM No. 3-46/2018/WL dated 11.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana
207	Dr. T. Aditya Choudary, Hyderabad 01/53/8/26460/AM19/T-1/IC	03.04.18	21 Nos. of Taxidermy Animal Mounts	2.68	MoEF&CC (WL) vide OM No. 3-45/2018/WL dated 14.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana
208	M/s. Adinath Veterinary Products, P. Ltd, Indore 01/53/8/26702/AM19/A-4/IC	05.04.18	Tranquilizing Equipment / Tele Dart RD 706	7.64	Approved as recommended by MoEF&CC vide OM No. 3-48/2018/WL dated 14.05.2018
RA Bhopal may issue the import authorization to the applicant for import of 08 Nos. of Tranquilizing Equipment/Tele Dart RD706 from Germany for a CIF value of Rs. 7,64,568/- (Euro 9324) subject to the conditions mentioned in the MoEF&CC (WL) OM No. 3-48/2018/WL dated 14.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bhopal.					
209	M/s. Shri E. Gopal Rao, Hyderabad 01/53/8/27241/AM19/E-3/IC	10.04.18	21 Nos. of Taxidermy Animal Mounts	2.26	Comments sought from MoEF&CC(WL) on 11.04.2018

210	M/s. Elizabeth Fernandes, Mumbai 01/53/8/25030/AM19/E-1/IC	21.03.18	01 no. of African Grey Parrot	.10	Comments sought from MoEF&CC(WL) and DAHD&F dated 16.04.2018
211	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/28893/AM19/A-7/IC	25.04.18	Tranquilizin g Equipment Tele Dart RD 706	11.54	Comments sought from MoEF&CC(WL) dated 02.05.2018
212	M/s. Hi-Tech Advance Products, Indore 01/53/8/25945/AM19/H- 12/IC	23.05.18	06 Sets of Veterinary Equipment/T ranquilizer Equipment/C O2 Injection Rifle and Accessories	10.71	Approved as recommended by MoEF&CC(WL) vide OM No. 3- 62/2018/WL dated 20.06.2018
RA Indore may issue the import authorization to the applicant for import of 06 Sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and Accessories from Denmark for a CIF value Rs.10,71,064.80/- (Euro 13198.58) subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-62/2018/WL dated 20.06.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
213	M/s. Gurmit Singh Sodhi Panchkula 01/53/8/32503/AM19/IC	29.05.18	06 nos. of Animal Trophies	3.25	Comments sought from MoEF&CC(WL) on 05.06.2018
Part-10 Ministry of Home Affairs (MHA)-Prov. Division					
214	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013- Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
215	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.01.16	01 no. of UAV/DRON E System.	6.17	MHA vide OM No. 24011/11/2013- Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
216	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Aerial Vehicle	250.00	MHA vide OM No. 24011/11/2013- Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
217	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
218	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
219	M/s. Economic Explosives, Nagpur	05.12.16	35000 nos of Ammunition	7827.74	Comments sought from MHA 06.12.2016

	01/53/8/936/AM17/E-17/IC		40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(A GL)		
220	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm
221	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.2017
222	M/s. General Manager (Airport Systems), Airport Authority of India , New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by PM Division of MHA. The PM Division of MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.11.2017 has informed that if the import item is used by CISF, the case may be forwarded to them along with End User Certificate and supply Order duly attested by IG (Prov), CISF for issuing NOC. The committee decided to seek End User Certificate and supply Order duly attested by IG (Prov), CISF for the firm. The End User Certificate sent by AAI has been forwarded to MHA
223	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV-20011/13/2017-Prov-I-2584 dtd 8.11.2017 has sought certain information from the firm. the same has been forwarded to the firm. MHA vide UO No. IV-20011/13/2017-Prov-I dated 05.01.2018 has requested Karnataka police to clarify : i)It is learnt that the procured items from China were delivered to Kodagu police and tiems have been received by SP office, Kodagu, Karnataka police on

					01.06.2017. whereas, as application form import of 06 nos. Scout night vision Binocular received by this division on 13.10.2017 (ii) Karnataka police may clarify under which rule the above restricted items imported and received by them on 01.06.2017 without resorting NOC from MHA.
224	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017
225	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7 Pcs. of Double shot launcher Make: RECORD, 5Pcs. of RG 6 shot launcher Make : RECORD, 11 pcs. RG 6 shot launcher Make:ROH M & 1Pcs of RG 10 shot launcher Make : ROHM,	1.19	MHA (IS Divn.) vide OM No. V-11026/35/2018-Arms dated 28.5.2018 has conveyed that as per Arms Rules 2016 Schedule II Category 7(a) a license in Form VIII is mandatory. In this regard an application in form A-10 as per the Arms Rules 2016 is required.
226	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/20347/AM18/N-48/IC	13.02.18	Dynamic Universal Reflex Sight	73.93	Comments sought from MHA on 20.02.2018
227	M/s. All Star Extreme Sports, Mumbai 01/53/8/22351/AM18/A-57/IC	20.02.18	06 Nos. of Telescopic Sight for fitting to arms	.54	Comments sought from MHA on 08.03.18
228	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.3.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018
229	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.)dated 02.05.2018
230	M/s. AM Industrial Enterprises, Ne Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018

231	M/s. Dwaraka Arms Stores, Bellary, Karnataka 01/53/8/27063/AM19/D-4/IC	10.04.18	12000 Kgs. of Propellant (Double Base Smokeless Powder)	238.39	Comments sought from MHA (Arms Division) dated 16.04.2018
232	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018
233	M/s. Three Circles Exports (OPC) P.Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018

Part-11 Defence Research & Development Organisation (DRDO)

234	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/MoD. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.
235	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S- 48/IC	21.08.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP
236	M/s. Navicom Technology International Pvt, New Mumbai 01/53/8/15742/AM18/N-37/IC	28.01.18	01 no. of ARPA BB3/12/M/V M1 and 2 nos. of ARPA BB2/6/B/V M1	51.84	Recommended by DRDO email dated 16.02.2018 Comments sought from DOT on 16.02.2018
237	M/s. Larsen & Toubro Ltd, Mumbai 01/53/8/30680/AM19/L-2/IC	15.05.18	Muzzle Velocity Radar (MVR)- Golden Sample	4.73	Approved as recommended by DRDO vide e-mail dated 12.6.2018

RA Mumbai may issue the import authorization to the applicant for import of 01 No. of Muzzle Velocity Radar- from M/s. EDH Doppler (Pty.) Ltd, Stellenbosch, South Africa for a CIF value Rs.4,73,850/- (USD 7290) subject to actual user condition besides other usual conditions of import authorization.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

238	M/s. Jet Airways (India) Limited, Mumbai	29.11.17	2,00,000 MT of ATF	100000	Comments received from M/o. P&NG vide OM No.P-
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	01/53/8/12160/AM18/J-17/IC				12019(11)/72/2018-Sup dated 8.6.2018. The Committee decided to examine the comments on file.
239	M/s. SpiceJet Ltd, Gurugram 01/53/8/198/2/AM18/S-88/IC	08.02.18	1.20 lakh KL Aviation Turbine Fuel	.425 Crore	Comments received from M/o. P&NG vide OM No.P-12019(11)/72/2018-Sup dated 8.6.2018. The Committee decided to examine the comments on file.
240	M/s. Sunshield Chemicals Ltd, Mumbai 01/53/8/23764/AM18/S-96/IC	12.03.18	100 MT of Spirdne D40	69.30	Comments sought from P&NG on 19.3.2018. M/o PNG vide OM No. 12019(11)/106/2018-Sup. (C-23928) dated 14.06.2018 has raised certain queries and stated that before seeking comments DGFT is requested to ensure that the requisite information is complete in all respect, including technical specifications of the product(s).
241	M/s. Sunshield Chemicals Ltd, Mumbai 01/53/8/28488/AM19/S-11/IC	20.04.18	100 MT of Spirdane D40	69.30	Comments sought from P&NG dated 08.05.2018. M/o PNG vide OM No. 12019(11)/106/2018-Sup. (C-23928) dated 14.06.2018 has raised certain queries and stated that before seeking comments DGFT is requested to ensure that the requisite information is complete in all respect, including technical specifications of the product(s).
242	M/s. Honda Motorcycle and Scooter India, P. Ltd, Gurgaon 01/53/8/28732/AM19/H-6/IC	24.04.18	612 Kgs. of CEC- Legislative Fuel RF02-08 E5(Euro V Gasoline)	1.94	Recommended as per M/o. P&NG vide OM No. P-12019(11)/112/20118-Sup./(C-25093) dated 08.06.2018, subject to approval by the competent authority.
243	M/s. Honda Motorcycle and Scooter India P. Ltd, Gurgaon 01/53/8/29752/AM19/H-7/IC	04.05.18	918 Kgs, of CEC- Legislative Fuel RF02-08 E5 (Euro V Gasoline)	2.98	Recommended as per M/o P&NG vide OM No. P-12019(11)/112/20118-Sup./(C-25093) dated 08.06.2018, subject to approval by the competent authority.
244	M/s. The Bombay Flying Club, Mumbai 01/53/162/Misc/AM19/T-7/IC	01.05.18	320000 Ltrs. Of AV Gas 100 LL	250.0	Comments sought from M/o. P&NG on 25.05.2018
245	M/s. Hyundai Motor India Ltd, Tamil Nadu 01/53/8/31458/AM19/H-11/IC	22.05.18	CEC-RF-06-03 (Euro -IV Diesel) CEC-RF-02-03(Oxy.<0.1 %(Euro IV Gasolene)	12.75	Comments sought from M/o. P&NG on 29.05.2018
246	M/s. Volkswagen India P. Ltd, Pune 01/53/8/32053/AM19/ V-8/IC	25.05.18	500000 Ltrs. Of Aral Specific Unleaded	385.67	Comments sought from M/o. P&NG on 05.06.2018

			Fuel		
247	M/s. JCB India Ltd, New Delhi 01/53/8/32309/AM19/J-2/IC	28.05.18	39840 kgs. Of Diesel Fuel EN 590, ARCTIC TAB 2b C1.4	281.0	M/o PNG vide OM No. P-12019(11)/117/2018-Sup./C-25482 has informed that they have no objection for granting the import license for import of Diesel Fuel EN590, ARCTIC TAB 2b C1.4 to the firm on AU basis, if the specifications of the fuel are same as in the case of M/s. Bosch Limited. The Committee decided to examine the case on file.
248	M/s. Suzuki Motor Gujarat P. Ltd, Ahmedabad 01/53/8/32309/AM19/S-26/IC	29.05.18	765 Kgs. Of CEC- Legislative Fuel RFO02- 08 ES(Euro V GASOLINE) and 765 kgs. Of gasoline euro-6 Cert Fuel E-10	9.52	M/o PNG vide OM No. P-12019(11)/120/2018-Sup./C-25680 has informed that they have no objection for granting the import license for import of Diesel Fuel CEC-Legislative Fuel RFO02-08 ES(Euro V GASOLINE) and gasoline euro-6 Cert Fuel E-10 to the firm on AU basis, if the specifications of the fuel are same as in the case of M/s. Bosch Limited. The Committee decided to examine the case on file.
249	M/s. Mahindra & Mahindra Ltd, Mumbai 01/53/8/32375/AM18/M-7/IC	30.05.18	58,920 Kg of CEC-RF-03- A-84 AND Diesel Euro - 6 Cert Fuel B7, Gasoline Euro-9 Cert Fuel E-10	193.2	M/o PNG vide OM No. P-12019(11)/119/2018-Sup./C-25570 dated 29.06.18 has informed that they have no objection for granting the import license to the firm on AU basis, if the specifications of the fuel are same as in the case of M/s. Bosch Limited and M/s. FEV India Limited. The Committee decided to examine the case on file.

Part-13 Department of Telecommunications (DoT)

250	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	DOT vide e-mail dated 22.06.2018 informed that the import license and W/T license attached by applicant in the application have been sent for verification from issuing authority.
251	M/s. L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1no. of 125 W NDB transmitter with complete accessories	18.34	DOT vide e-mail dated 22.06.18 have informed that DoT vide letters dated 28.02.2018 and 19.04.2018 had advised that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
252	M/s. Mormugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	01 No. of Radar System With Transeivers (2 nos.) and	225.69	DOT vide e-mail dated 22.06.18 has advised that the applicant may be directed to obtain import license for the said wireless equipment from Regional Licensing Office, WPC

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			antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range – 12 nautical miles & (b) 1 no. short range -5 nautical miles		Wing.
253	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	DOT vide e-mail dated 22.06.18 have informed that DoT vide letter dated 28.02.2018 & 19.04.2018 had advised that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
254	M/s. Terex India P. Ltd, Tamil Nadu 01/53/8/22325/AM18/ T-34/IC	05.03.18	306 Nos. of Crusher Radio Kit	170.52	DOT vide e-mail dated 22.06.18 have informed that DOT vide letter dated 19.04.2018 they advised that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
255	M/s. Terex India P. Ltd. Tamil Nadu 01/538/22327/AM18/T-35/IC	05.03.18	PT7000 GSM ONLY- ANTEMMA , PN:ST 100550-001	171.89	DOT vide e-mail dated 22.06.18 have informed that applicant may be informed that if the wireless equipment which is required to be imported is working in de-licensed frequency band then Equipment Type Approval and import license may be obtained from Regional Licensing Office Chennai, WPC Wing. However, if the wireless equipment is working in licensed frequency band then wireless operating license followed by import license is required to be obtained from WPC Wing.
Part-15 Directorate General of Civil Aviation (DGCA)					
256	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 no. of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.05.2016.
257	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.05.2016

258	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	09.11.16	200 nos. of Capa Cartridges and 5 nos. of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
259	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014- AED-Vol-III dated 14.06.2017 has informed that they have sought information from the applicant.
260	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer- tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016- AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website.
261	M/s. Elcomponics Aerob Technologies India P .Ltd, Noida 01/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
262	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA dated 16.04.2018
263	M/s. Manipal Academy of Higher Education, Manipal 01/53/8/14488/AM19/M-2/IC	17.04.18	Remote piloted aircraft system	NA	DGCA vide UO No. 05-2/2015-AED dated 14.05.18 has informed that Manipal Academy of Higher Education, Manipal approached them requesting NOC for import of RPAS for R&D and Academic purpose vide MAHE/centre of Avionics/DGCA/Letter/01 dated 12.12.17. However, DGCA has not issued NOC to Manipal Academy of Higher Education, Manipal and suggested to approach DGCA as and when CAR on RPAS comes into effect. Accordingly, the committee decided to close the case.
264	M/s. Fivestar Impex India P. Ltd, Chennai 01/53/162/Misc/AM19/F-4/IC	14.05.18	100 No. of Phantom 04 Pro and 25 No. of Mavic Pro Ply More Kit	67.37	Comments from DGCA on 07.06.2018
265	M/s. Sakura Geoinformation Software Research P. Ltd, Chennai 01/53/8/30885/AM19/S-23/IC	16.05.18	01 No. of EBEE (Deploy Drone with a modular	23.35	DGCA vide UO No. 05-2/2015-AED dated 15.06.18 has informed that vide PN dated 7.10.2014, has restricted Non-Government agencies, organization or an individual from

			wingdesign)		launching a civil Unmanned Aircraft System (UAS) until regulations comes into effect. DGCA has further informed that Aircraft Rules 1937 have been amended to include Remotely Piloted Aircraft System (RPAS), a subset of Unmanned Aircraft System. Subsequently, a Draft Civil Aviation Requirement (CAR) on civil use of RPAS was uploaded in DGCA website for public comments. The CAR will be issued and notified on DGCA website after the approval of competent authority. Until then, the public notice mentioned above is still effective. They have not issued NOC/permission to any private organization as on date (including M/s. Sakura Geo-information Software Research Private Limited, Chennai. Accordingly, the committee decided to close the case.
266	M/s. Uzair 4,Bangalore 01/53/8/31187/AM19/U-2/IC	18.05.18	01 No. of 02 Seater Aircraf Fuselage	1.18	Comments sought from DGCA on 25.05.2018
267	M/s. Interglobe Aviation Ltd, New Delhi 01/53/8/33555/AM19/I-7/IC	09.06.18	Aircraft Parts-02 Nos. of Emergency Log Transmitter Portable and 2 Nos of. Radio Managemen t Panel	58.39	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification/ authentication of parts by DGCA, the aircraft operator/approved organization may approach regional/sub-regional office for necessary support.
CLA New Delhi may issue the import authorization to the applicant for import of 04 nos. of Aircraft parts [(i) 01 No. Emergency LOC Transmitter Portable (Part No. 01N65920) (ii) 01 No. of Emergency LOC Transmitter (Part No.					

01N65900) and (iii) 02 Nos. of Radio Management Panel (Part No. C12848CB01) from GCA for a CIF value of Rs. 58,39,280/- (USD 85,872) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification/ authentication of parts by DGCA the aircraft operator/approved organization may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.

268	M/s. Interglobe Aviation Ltd, New Delhi 01/53/8/34328/AM19/I-9/IC	14.06.18	29 Nos. of Aircraft Parts-	3214.02	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification/ authentication of parts by DGCA, the aircraft operator/approved organization may approach regional/sub-regional office for necessary support.
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CLA New Delhi may issue the import authorization to the applicant for import of 29 nos. of Aircraft parts [as per ANF-2M] from GCA for a CIF value of Rs. 32,14,02,973.86 (USD 47,26,514.32) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification/ authentication of parts by DGCA the aircraft operator/approved organization may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

269	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification. The reply of the firm has been forwarded to M/o. Textile
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Part-17 Department of Food & Public Distribution (D/o Food & PD)

270	M/s. DSM Nutritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D-29/IC	21.12.17	2200kgs. of MEG-3 1812 TG Oil 190 KG MEF; 0.200	17.59	Comments sought from P&NG 05.01.2018. The committee directed to obtain comments from M/o. Food & Public Distribution. Comments sought from D/o Food & PD. Since
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			kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS		no comments were received. On the advice of Shri D.N. Mathur, Consultant the application has been referred to M/o Food Processing Industries on 12.5.2018.
271	M/s. Wakaba Japanese Food Company, New Delhi 01/53/8/33989/AM19/W-2/IC	14.06.18	19.5 MT of Shelled Polished Rice	13.70	Recommended as per D/o Food OM dated 24.07.2017 and 11.11.2017, subject to approval by the competent authority.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
272	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/33214/AM19/B-9/IC	06.06.18	Explosives	165.3	Approved as recommended by PESO vide OM No. E-25(38)114/2018 dated 15.06.2018.
RA Mumbai may issue the import authorization to the applicant for import of explosive (as per ANF-2M) from USA for a CIF value Rs. 1,65,33,242.10/- (USD 2,44,936.92) subject to the conditions mentioned in the PESO letter No. E-25(38)114/2018 dated 15.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
273	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/33215/AM19/B-10/IC	06.06.18	Explosives	310.5	Approved as recommended by PESO vide OM No. E-25(38)114/2018 dated 15.06.2018
RA Mumbai may issue the import authorization to the applicant for import of explosive (as per ANF-2M) from USA for a CIF value Rs. 3,10,15,895.68/- (USD 4,59,494.74) subject to the conditions mentioned in the PESO letter No. E-25(38)114/2018 dated 15.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
274	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/33213/AM19/B-11/IC	06.06.18	Explosives	492.9	Approved as recommended by PESO vide OM No. E-25(38)114/2018 dated 15.06.2018
RA Mumbai may issue the import authorization to the applicant for import of explosive (as per ANF-2M) from USA for a CIF value Rs. 4,92,95,412.68/- (USD 7,30,302.41) subject to the conditions mentioned in the PESO letter No. E-25(38)114/2018 dated 15.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
275	M/s. Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/33216/AM19/B-12/IC	06.06.18	Explosive	122.8	Approved as recommended by PESO vide OM No. E-25(38)114/2018 dated 15.06.2018
RA Mumbai may issue the import authorization to the applicant for import of explosive (as per ANF-2M) from USA for a CIF value Rs. 1,22,83,085.03/- (USD 1,81,971.63) subject to the conditions mentioned in the PESO letter No. E-25(38)114/2018 dated 15.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
Part -19 Pharma					
276	M/s. Farmson Pharmaceutical Gujarat, P.Ltd, Vadodra 01/53/162/Misc/AM19/F-5/IC	14.05.18	2000 MT Acetic Anhydride	1721.5	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner, Gwalior.
RA Vadodara may issue the import authorization to the applicant for import of 2,000 MT of Acetic Anhydride from Saudi Arabia for a CIF Value Rs. 17,21,25,000/- (USD 25,50,000) for manufacture of Paracetamol subject to actual					

user condition besides other usual conditions of import authorization. The import is also subject to NOC from Narcotics Commissioner Gwalior.

Part-20 Atomic Energy Regulatory Board

277	M/s. International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	In light of the clarification given by the representative of AERB during the meeting held under the Chairmanship of DGFT on 22.06.2018, the committee decided to approve the case.
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CLA New Delhi may issue the import authorization to the applicant for import of 1850 MBq (50 mCi) Ge-68 Germanium Chloride Solution from Netherlands for a for a CIF Value Rs. 9,00,000/- (USD 13,000) subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder as well as with actual user condition besides other usual conditions of import authorization

278	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	In light of the clarification given by the representative of AERB during the meeting held under the Chairmanship of DGFT on 22.06.2018, the committee decided to approve the case.
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CLA New Delhi may issue the import authorization to the applicant for import of 1.85 MBq Cf-252 Fission Foil from USA for a for a CIF Value Rs. 5,00,000/- (Euro 6,000) subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder as well as with actual user condition besides other usual conditions of import authorization.

279	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4GBq (200mCi)	20.34	In light of the clarification given by the representative of AERB during the meeting held under the Chairmanship of DGFT on 22.06.2018, the committee decided to approve the case.
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CLA New Delhi may issue the import authorization to the applicant for import of 10 Nos. of Kr-85 beta source 7.4 GBq (200mCi) from Germany for a for a CIF Value Rs. 20,34,420/- (Euro 24,810) subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder as well as with actual user condition besides other usual conditions of import authorization.

280	M/s. Jasch Industries Ltd., Delhi 01/53/8/1463/AM18/J-2/IC	28.03.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	In light of the clarification given by the representative of AERB during the meeting held under the Chairmanship of DGFT on 22.06.2018, the committee decided to approve the case.
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CLA New Delhi may issue the import authorization to the applicant for import of 10 Nos. of Kr-85 beta source 7.4 GBq (200mCi) from Germany for a for a CIF Value Rs. 4,72,484/- (Euro 5,762) subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder as well as with actual user condition besides other usual conditions of import authorization

281	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM-241, Gamma Source 37 GBq (1000Mci) E64444.	8.32	In light of the clarification given by the representative of AERB during the meeting held under the Chairmanship of DGFT on 22.06.2018, the committee decided to approve the case.
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CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Am-241, Gamma Source 37 GBq (1000mCi) E64444) from Germany for a for a CIF Value Rs. 8,32,000/- (Euro 10,400) subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder as well as with actual user condition besides other usual conditions of import authorization.

282	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J-12/IC	01.08.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi), AM-241 Gamma source 11.1GBq (300mCi) C64444, & Source 111GB (3000mCi) E64444	43.20	In light of the clarification given by the representative of AERB during the meeting held under the Chairmanship of DGFT on 22.06.2018, the committee decided to approve the case.
CLA New Delhi may issue the import authorization to the applicant for import of (i) 10 Nos. of Kr-Beta Source 7.4GBq (200mCi) (ii) 10 Nos. of AM-241 Gamma source 11.1 GBq (300mCi) C64444 and (iii) Am-241 Gamma Source 111 GBq (3000mCi) E64444 from Germany for a for a CIF Value Rs. 43,20,800/- (Euro 54,010) subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder as well as with actual user condition besides other usual conditions of import authorization.					
283	M/s. Manav Sevarth Trust, New Delhi 01/53/8/25146/AM18/M-53/IC	22.03.18	01 no. of Iridium - 192 SOURCE	5.14	In light of the clarification given by the representative of AERB during the meeting held under the Chairmanship of DGFT on 22.06.2018, the committee decided to approve the case.
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Iridium-192 Source, 4.5 mm (L) X 0.65 mm (DIA)+/-10 Ci from Netherlands for a for a CIF Value Rs. 4,96,192.20/- (Euro 6386) subject to Atomic Energy Act, 1962 (as amended from time to time) and Rules thereunder as well as with actual user condition besides other usual conditions of import authorization.					
Part -21 Miscellaneous					
284	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. The committee decided to seek comments from Department of Bio-Technology.
285	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
286	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 08.12.2017.
287	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
288	M/s. Indian Institute of Science	20.10.16	200 Tubes/	736.18	Comments sought from D/o

	Education and Research, Pune 01/53/8/839/AM17/I-31/IC		Vials of Zebrafish Lines (Fertilized eggs)		Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 08.12.2017
289	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 08.12.2017
290	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys (Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. M/o Steel has informed that the above item does not fall under that ministry
291	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.
292	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC 15.04.2018
293	M/s. Naresh International , Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia)	9.93	MOEF&CC vide OM No. 5-62/2017-SU dated 29.12.2017 had sought information from the firm the firm vide letter dated 08.01.2018 furnished the information which had been forwarded to MoEF&CC.
294	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp& Farmers Welfare on 23.11.2017

295	M/s. JSW Energy Ltd, Ratnagiri 01/53/8/18933/AM18/J-22/IC	01.02.18	01 no. of Radioisotope CS-137 and 01 no. of Radioisotope AM-241	5.63	Comments sought from AERB on 16.02.2018
296	M/s. Gupta Enterprises, Chennai 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	MoEF&CC (SU division) vide OM No. 5-6/2017-SU dated 31.5.2018 has sought certain information from the firm.
297	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018.
298	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018.
299	Shri Amit Khurana, USA 01/53/8/Misc/AM18/A-65/IC	05.03.18	Frozen Embryo	NA	Comments received from ICMR vide letter dated 12.03.2018. The matter is being examined in the Policy Section.
300	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 and DIPP on 13.06.2018
301	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines dated 02.05.2018
302	M/s. New Light Kolkata 01/53/8/29563/AM19/N-2/IC	03.05.18	Donated Books	NA	Comments received from M/o HRD vide OM No. 11-3/2018-BP dated 26.06.18, the committee decided to examine the case on file.
303	M/s. Vibhu Essential Oils LLP, Ghaziabad 01/53/8/29324/AM19/V-6/IC	07.05.18	1500 Kgs. Of Sandalwood Logs (Santalum Album)	173.5	Comments sought from MoEF&CC on 04.06.2018
304	M/s. Dr . Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
305	M/s. RChobbytech Solutions Pvt. Ltd 01/53/8/E/AM19/R-10/IC	22.06.18	50 Nos. of Phantom 4 Pro Obsidian Edition and 50 Nos. of Phantom 4 Pro Obsidian Edition Bateriaes	53.90	Approved as recommended by DRDO vide e-mail dated 27.06.18

			(966)		
RA Kolkata may issue the import authorization to the applicant for import of 50 Nos. of Phantom 4 Pro Obsidian Edition and 50 Nos. of Phantom 4 Pro Obsidian Edition Batteries (966) as per ANF-2M for supply to Indian Army from China for a for a CIF Value Rs. 53,90,150/- (USD 80,450) subject to other usual conditions of import authorization.					
Import of Gold & Silver Dore					
306	M/s. Parekh Industries Ltd, Mumbai 01/53/8/32329/AM19/P-9/IC	29.05.2018	(i) 100 MT of Silver Dore (ii) 5 MT of Gold Dore	181058.13	The firm has submitted the (i) copy of DIC Acknowledgment Part-II dated 14.02.2014 from DIC, Mumbai (ii) Pollution Certificate dated 09.06.2016 from Maharashtra Pollution Control Board which is valid upto 31.04.2026. As informed by the firm they have imported 91.27 Kgs of Gold Dore out of 7200 Kgs permitted vide import authorization dated 24.06.2014. The firm has not submitted the details of utilization such as custom debit sheet, Bill of Entry. The firm has also not submitted the copy of BIS License. In terms of Trade Notice No. 14 dated 24.08.17, the committee decided to reject the case.
307	M/s. MMTC-PAMP India Pvt. Ltd, Mewat 01/53/8/34350/AM19/M-10/IC	18.06.18	50 MT of Gold Dore	1521125.00	The firm has submitted (i) copy of BIS License dated 10.11.2016 which is valid upto 22.10.2017 (ii) copy of Pollution Certificate dated 21.02.2017 valid upto 30.09.2021 (iii) copy of renewed BIS license which is valid upto 22.10.2018. The firm has imported 20.366 MT out of 29.634 MT. The committee decided to examine the case on file.
308	M/s. Kundan Care Products Ltd, Delhi 01/53/8/E/AM19/K-6/IC	20.06.18	50 MT of Gold Dore	1340716.00	The firm has submitted the copy of revalidated BIS license dated 20.11.2017 which is valid upto 01.12.2018, copy of Pollution Certificate dated 15.06.2018, valid upto 31.03.2018 from Uttarakhand Environment Protection and Pollution Control Board, Dehradun. The firm has imported 5513 Kgs out of 10 MT allotted vide previous import authorization. The committee decided to examine the case on file